

ORDER

No. 337 /Confdl. /2015

Dated 10 April, 2015

The Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting two days' Workshop on Key issues of recent laws relating to Crime against Women & Children and Key issues relating to appeals and revisions for Judges of the HJS cadre on 25.04.2015 & 26.04.2015 in the Academy. Judges, whose names and postings figure in the endorsement, are directed to attend the aforesaid course.

Conditions for the course:

1. Barring exceptional circumstances, the participants nominated for the Workshop shall not pray for adjustment.
2. The participants are directed to arrange their Board Diaries in such a manner that no case is listed on the dates on which they are directed to attend this Workshop. If cases have already been fixed for the same dates, summons should not be issued. However, if summons have already been issued, the parties should be informed about the change in dates.
3. The participants shall report by 9.30 a.m. on the first day of the Workshop in the Lecture Room of Madhya Pradesh State Judicial Academy Building, Jabalpur.
4. The participants shall come soberly dressed during the entire duration of the Workshop.
5. The participants may bring Laptop Computers with them if they find it beneficial to them.
6. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participants in the Guest House of the Academy. The Academy shall make arrangement for their conveyance on the Railway Station to Academy.

The participants may inform the Academy to Shri Gyan Prakash Tekam, A.G.III on Telephone No. 0761-2628679 or to Shri Pramod Kushwaha, Care Taker on Mobile No. 09713717147 or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. 08878747939 at least a day in advance, so that proper arrangement for their reception may be made. It may, however, be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicle. The Judicial Officers included in the training programme will be provided with a vehicle at the Main Entrance of Railway Station (Platform No. 1 only) according to their programme.

7. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
8. The Guest House of the Academy is located on the second and third floors of the MPSJA building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to T.A. & D.A. as per rules. However, it would not be possible for the Academy to make arrangements for pick up from and drop back to such place.

9. The accommodation in the Guest House of the Academy shall be available to the participants a day prior to the commencement of the programme and upto 10.00 a.m. on the succeeding day of the end of programme.
10. The participants shall be provided with tea, breakfast, lunch and dinner during the period of stay for the programme, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(MANOHAR MAMTANI)
PRINCIPAL REGISTRAR (J)

Endt. No. 338 /Confdl. /2015

Dated 10 April, 2015

Copy forwarded to:-

1. The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazette,
2. The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
3. The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
4. The Accountant General, (II), Gwalior, for information.
5.
 1. Shri Shriram Dinkar, Special Judge SC/ST (P.A.) Act, Shivpuri
 2. Smt. Shashikala Chandra, Special Judge SC/ST (P.A.) Act, Khandwa
 3. Shri Shiv Badan Verma, Special Judge SC/ST (P.A.) Act, Shahdol
 4. Shri Hridesh, Special Judge SC/ST (PA) Act, Betul
 5. Shri Avnindra Kumar Singh, II ADJ, Khandwa
 6. Shri Rajesh Kumar Gupta, XIII ADJ, Indore
 7. Shri Afsar Javed Khan, VII ADJ, Indore
 8. Shri Deepak Kumar Tripathi, I ADJ, Balaghat
 9. Dr. Omprakash Tiwari, ADJ, Rajgarh
 10. Shri Ajay Kumar Garg, I ADJ, Dabra, Distt. Gwalior
 11. Shri Shivcharan Pandey, VIII ADJ, Gwalior
 12. Shri Anil Kumar Gupta, IV ADJ, Rewa
 13. Shri Upendra Kumar Sonkar, I ADJ, Shahdol
 14. Shri Vijay Malviya, I ADJ, Ashoknagar
 15. Shri Suresh Kumar Arse, VII ADJ, Jabalpur
 16. Shri Umesh Chandra Mishra, I ADJ, Singrauli
 17. Ku. Sadhna Maheshwari, I ADJ, Barwani
 18. Shri Awadhesh Kumar Singh, II ADJ, Hoshangabad

19. Shri Sanjay Krishna Joshi, II ADJ, Seoni
20. Shri Sanjay Kumar Dwivedi, V ADJ, Gwalior
21. Shri Iqbal Khan Gauri, II ADJ, Jawra Distt. Ratlam
22. Smt. Krishna Paraste, II ADJ, Umariya
23. Shri Sheikh Salim, XVIII ADJ, Jabalpur
24. Shri Priyadarshan Sharma, IV ADJ, Ratlam
25. Shri Sunil Kumar Jain(Jr), III ADJ, Damoh
26. Shri Devendra Pal Singh Gaur, II ADJ, Shivpuri
27. Shri Om Prakash Singh Raghuvanshi (Sr), AJ To I ADJ, Neemuch
28. Shri Sanjay Kumar Pandey, III ADJ, Vidisha
29. Shri Akhilesh Kumar Mishr, AJ To I ADJ, Singrauli
30. Shri Chandra Mohan Upadhyay, II ADJ, Katni
31. Shri Vaibhav Mandloi, III ADJ, Burhanpur
32. Ku. Suman Shrivastava, II ADJ, Betul
33. Shri Qmar Iqbal Khan, III ADJ, Shivpuri
34. Shri Ajay Kumar Singh, III ADJ, Mandla
35. Shri Suresh Chandra Pal, II ADJ, Ratlam
36. Shri Jagdish Chandra Rathore, I ADJ, Alirajpur
37. Shri Kripa Shankar Shakya, II ADJ, Harda
38. Shri Thakurdas, II ADJ, Sheopur

For information and compliance with a direction to the participants that they should compulsorily appear at M.P.S.J.A. Building at Jabalpur on aforesaid date and time as mentioned in order.

6. The District & Sessions Judge, Alirajpur/ Ashoknagar/ Balaghat/ Barwani/ Betul/ Burhanpur/ Damoh/ Gwalior/ Harda/ Hoshangabad/ Indore/ Jabalpur/ Katni/ Khandwa/ Mandla/ Neemuch/ Rajgarh/ Ratlam/ Rewa/ Seoni/ Shahdol/ Sheopur/ Shivpuri /Singroli/ Umariya

for information and necessary action with a request to instruct the participants Judicial Officers to remain present at M.P.S.J.A. building at Jabalpur on the date and time given in the order, positively.

7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
 1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
 2. Principal Registrar, High Court of M.P., Bench Indore, for information
 3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
 4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
 5. Principal Registrar (Vigilance)/ (Judicial)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
 6. Registrar (Exam & Labour Judiciary)/ (District Establishment)/ (VL.)/ (Judicial-II)/ (Judicial-I)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee/ (Administration), High Court of Madhya Pradesh, Jabalpur, for information.

7. Director/Additional Director/O.S.D., Madhya Pradesh State Judicial Academy, First Floor, M.P.S.J.A. Building, Jabalpur for information.
8. Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
9. Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
10. P.S. to Hon'ble Shri Justice _____, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
11. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
12. Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.


(MANOHAR MAMTANI)
PRINCIPAL REGISTRAR (J)